- (a) whether Government have provided any assistance to Chhattisgarh for construction, repair and maintenance of roads;
 - (b) the quantum of assistance provided for the last one year;
- (c) the details of the proposals submitted by the State Government for that period; and
- (d) the number of projects completed as against those approved by the Central Government in the State Government's proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SHRIPADYESSO NAIK): (a) and (b) Yes, Sir. During the period 2002-2003, an amount of Rs. 86.6 crore had been provided to the State Government of Chhattisgarh for development, maintenance and repair of National Highways. In addition an amount of Rs. 42.85 crore was provided for improvement of State roads under the Central Road Fund (CRF).

(c) and (d) During the period 2002-2003, 51 proposals for development, maintenance and repair of National Highways were received from the State Government of Chhattisgarh, 46 proposals amounting to Rs. 84.76 crore were sanctioned of which 19 works have been completed. 9 works sanctioned under CRF have also been completed.

Improvement of National Highways in Kerala

3149. SHRI K. CHANDRAN PILLAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of proposals received from the State Government of Kerala for improvement of National Highways in the State;
- (b) whether necessary approvals have been granted to the proposals; and
- (c) if so, the details thereof alongwith the amount sanctioned to each of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SHRIPAD YESSO NAIK): (a) 45 proposals have been received for improvement of National Highways in Kerala

(b) and (c) 11 proposals costing Rs. 49.82 crore have been sanctioned as per details given below:

(Rs. in lakh)

SI. No.	N.H. No.	Subject	Amount
1,	47	Construction of Allapuzha Bypass Phase-II Ch. 2300 to 6150.	672.87
2.	47	Construction of new road from Kuttipuram to Puduponnani Ph-I & II Km. 319/370 to 323/200 and	1465.80
		Km. 323/200 to 334/745.	
3.	17	Land acquisition for the reach from Km. 425/200 to 429/550 (Cheriappally to Varapuzha).	1036.00
4.	17	Land acquisition for construction of Palolipalam Bridge and its approaches Km. 201/090 to 202/065.	202.91
5.	17	Improvement of riding quality from Km. 94/00 to 104/00.	175.25
6.	17	Improvement of riding quality from Km. 276/00 to 292/00.	312.91
7.	47	Improvement of riding quality from Ch. 0 to 7415 and 10617 to 13366 of Trivandrum Bypass.	290.34
8.	213	Improvement of riding quality from Km. 66/00 to 76/00.	198.21
9.	213	Improvement of riding quality from Km. 76/00 to 87/500.	191.78
10.	17	Improvement of riding quality from Km. 52/350 to 63/00.	193.67
11.	212	Improvement of riding quality from Km. 76 to 87.	242 .72